

GENUS PRIME INFRA LIMITED

(Formerly Known as Gulshan Chemfill Ltd.)

Registered Office : 9th K. M. Jansath Road, Muzaffarnagar, Uttar Pradesh -251001, INDIA

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CORRIGENDUM**CASH OFFER FOR ACQUISITION OF UPTO 28,14,700 FULLY PAID UP EQUITY SHARES OF
Rs. 2/- EACH FROM SHAREHOLDERS OF****GENUS PRIME INFRA LIMITED (Formerly Known as Gulshan Chemfill Ltd.)**

This Corrigendum to the Public Announcement ("PA") is being issued by **Mefcom Capital Markets Limited** ("MCML"), [hereinafter referred to as the "**Manager to the Offer**"] for and on behalf of M/s Genus Paper Products Limited ("GPPL") [hereinafter referred to as the "**Acquirer**"], pursuant to and in compliance with among others, Regulation 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**Takeover Regulations**", "**Regulations**" or the "**SEBI(SAST)Regulations**").

The Shareholders/beneficial owners are requested to note the following developments/amendments with respect to and in connection with the Public Announcement ("PA") dated September 03, 2010.

1. Final Revised Schedule of Activities

The Final Revised Schedule of Activities pertaining to the offer are as per the table below, shareholders of GPIL are requested to take note of the changes in dates as per the revised schedule:-

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Date of Public Announcement	03.09.2010	Friday	03.09.2010	Friday
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter Offer would be sent)	09.09.2010	Thursday	09.09.2010	Thursday
Last date for a competitive bid, if any	23.09.2010	Thursday	23.09.2010	Thursday
Date by which Letter of Offer will be posted to shareholders	16.10.2010	Saturday	25.10.2010	Monday
Date of opening of the Offer	27.10.2010	Wednesday	27.10.2010	Wednesday
Last date for Revising the Offer Price/ Number of Shares	06.11.2010	Saturday	06.11.2010	Saturday
Last date for withdrawing acceptances tendered by shareholders	10.11.2010	Friday	10.11.2010	Friday
Date of closing of the Offer	15.11.2010	Monday	15.11.2010	Monday
Date of communicating acceptance/ rejection and payment of consideration for accepted shares/ dispatch of the share certificate in case of rejection.	30.11.2010	Tuesday	30.11.2010	Tuesday

2. General

This announcement should be read in conjunction with the PA as published in Business Standard (English; All Edition) (Hindi; All Edition) & Nayshakti (Marathi; Edition) on 3rd September 2010. The terms not defined herein will have the same meaning as defined in PA or Letter of Offer. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of offer and Acceptance form cum Withdrawal form.

The Acquirer accept full responsibility for the information contained in this corrigendum to the PA and also for the obligations of the Acquirer as laid down in the Takeover Regulations.

PA dated September 3, 2010 and this corrigendum to the PA are also available on SEBI website at www.sebi.gov.in. Eligible persons to the offer may also download a copy of the letter and Acceptance cum Withdrawal Form which will be available on SEBI website.

Issued by Manager to the Offer on behalf of the Acquirer i.e. Genus Paper Products Limited.

MANAGER TO THE OFFER:

Mefcom Capital Markets Limited

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